

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (S.J.) No. 599 of 2006

....

Jagarnath Rai & Ors. Appellants

Versus

The State of Jharkhand Respondent

....

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant : Mr. Pramod Kr. Jha, Adv.
For the Respondent : Ms. Laxmi Murmu, APP.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

06/26.03.2021 Office is directed to prepare paper book and supply the same to both the counsels and place this case thereafter.

(Rajesh Kumar, J.)

Shahid/